

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 2 of 2014 in
Appeal No. 165 of 2012**

Dated : 2nd May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. Appellant(s)/
Review Petitioner (s)**

Versus

**Central Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Review Petitioner(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubay**

Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1

ORDER

Mr. M.G. Ramachandran, Learned Counsel for the Petitioner has finished his arguments. He is directed to file his Written Note on or before 16.05.2014 after serving copy on the other side. Respondent has already filed his Written Note.

Post the matter for reply submission on **23.05.2014.**

**(Rakesh Nath)
Technical Member
Pr/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**